

SHRI S. M. BANERJEE (Kanpur) : Yesterday, we had made a play that the Labour Minister should make a statement in regard to the LIC strike. You may kindly direct him to make a statement.

12.28 hrs.

PAPERS LAID ON THE TABLE

Dock Workers (Advisory Committee) Second Amendment Rules

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : I beg to lay on the Table a copy of the Dock Workers (Advisory Committee) Second Amendment Rules, 1968, published in Notification No. S. O. 3928 in Gazette of India dated the 9th November, 1968, under sub-section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948. [*Placed in Library. See No. LT—2349/68.*]

U. P. Kshetra Samities and Zila Parishads Rules and amendments to West Bengal Zila Parishads Rules

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI M. S. GURUPADASWAMY) : I beg to lay on the Table :—

- (1) A copy of the Uttar Pradesh Kshetra Samities and Zila Parishads (Inspection of Records and Giving of Copies) Rules, 1968 (Hindi and English versions) published in Notification No. 495-B/XXXIII-II-4(10)-65 in Uttar Pradesh Gazette dated the 12th October, 1968, under sub-section (3) of section 237 of the Uttar Pradesh Kshetra Samitis and Zila Parishads Adhiniyam, 1961, read with clause (c) (iv) of the Proclamation dated the 25th February, 1968 as varied by Proclamation dated the 15th April, 1968, issued by the President in relation to the State of Uttar Pradesh.
- (2) A copy of West Bengal Notification No. 6496 AZP published in

Calcutta Gazette dated the 19th October, 1968, making certain amendments to the West Bengal Zila Parishads (Election, Constitution and Administration) Rules, 1964, under sub-section (4) of section 112 of the West Bengal Zila Parishads Act, 1963, read with clause (c) (iv) of the Proclamation dated the 20th February, 1968, issued by the President in relation to the State of West Bengal. [*Placed in Library. See No. LT—2350/68.*]

Notifications under Government Savings Certificates Act

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959 :—

- (1) The National Savings Certificates (First Issue) Third Amendments Rules, 1968, published in Notification No. G.S.R. 2056 in Gazette of India dated the 23rd November, 1968.
- (2) The Post Office Savings Certificates (Sixth Amendment) Rules, 1968, published in Notification No. G.S.R. 2057 in Gazette of India dated the 23rd November, 1968. [*Placed in Library. See No. LT—2351/68.*]

Report of Fourth General Elections

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM) : I beg to lay on the Table a copy of the Report on the Fourth General Elections in India, 1967, Volume—1 (General Hindi version) [*Placed in Library. See No. LT—2362/68.*]

12.29 hrs.

: PROPOSED LIC STRIKE

SHRI S. M. BANERJEE (Kanpur) : Yesterday, we had requested that the